

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/26/2018

NAME OF THE PETITIONER(S) : PURPLE MANGO CREATIVE SOLUTION PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M. S. M. BAGASARVAN	for Petitioner Roc, Chennai	M. S. M. B. G. A. S. A. R. V. A. N.
2.	B. Sarathbabu		B. S. B.

ORDER

Counsel for Applicant present. Counsel for RoC also present. Counsel for RoC is directed to file counter. Put up on 23.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk